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Title: Papers laid on the Table of the House by Ministers/members.

MR. DEPUTY-SPEAKER: Papers to be laid. Shri Ghulam Nabi Azad.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Medical Sciences (India), New Delhi, for the year 2009-2010, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Academy of Medical Sciences (India), New Delhi, for the year 2009-2010.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5659/15/11)
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 2009-2010.
(ii) A copy of the Annual Accounts (Hindi and English versions) of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 2009-2010, together with Audit Report thereon.
(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 2009-2010.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 5660/15/11)
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Institute of Paramedical and Nursing Sciences, Aizwal, for the year 2010-2011, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Institute of Paramedical and Nursing Sciences, Aizwal, for the year 2010-2011.

(Placed in Library, See No. LT 5661/15/11)
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 2010-2011, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 2010-2011.

(Placed in Library, See No. LT 5662/15/11)
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Institute of Medical Sciences, Imphal, for the year 2009-2010, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Institute of Medical Sciences, Imphal, for the year 2009-2010.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 5663/15/11)
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Red Cross Society, New Delhi, for the years 2004-2005 to 2010-2011.
(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Red Cross

Society, New Delhi, for the years 2004-2005 to 2010-2011, together with Audit Report thereon.

- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 5664/15/11)

...(Interruptions)

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Wind Energy Technology, Chennai, for the year 2010-2011, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Wind Energy Technology, Chennai, for the year 2010-2011.

(Placed in Library, See No. LT 5665/15/11)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 2010-2011.
(ii) Annual Report of the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5666/15/11)

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO): I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Tribal Cooperative Marketing Development Federation of India Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
(2) A copy of the Review (Hindi and English versions) by the Government of the working of the Tribal Cooperative Marketing Development Federation of India Limited, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 5667/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR CHAUDHARY): On behalf of Shri Dinsha Patel, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
(1) (i) Review by the Government of the working of the National Aluminium Company Limited, Bhubaneswar, for the year 2010-2011.

- (ii) Annual Report of the National Aluminium Company Limited, Bhubaneswar, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5668/15/11)

- (2) (i) Review by the Government of the working of the Hindustan Copper Limited, Kolkata, for the year 2010-2011.
- (ii) Annual Report of the Hindustan Copper Limited, Kolkata, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5669/15/11)

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD

DEVELOPMENT (SHRIMATI KRISHNA TIRATH): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Commission for Protection of Child Rights, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Action Taken Report (Hindi and English versions) on the recommendations contained in the Annual Report of the National Commission for Protection of Child Rights, New Delhi, for the year 2009-2010.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5670/15/11)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Social Welfare Board, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Social Welfare Board, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 5671/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Security Printing and Minting Corporation of India Limited, New Delhi, for the year 2010-2011.
- (ii) Annual Report of the Security Printing and Minting Corporation of India Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5672/15/11)

- (b) (i) Review by the Government of the working of the India Infrastructure Finance Company Limited, New Delhi, for the year 2010-2011.
- (ii) Annual Report of the India Infrastructure Finance Company Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5673/15/11)

- (c) (i) Review by the Government of the working of the Industrial Investment Bank of India, Limited, for the year 2010-2011.
- (ii) Annual Report of the Industrial Investment Bank of India, Limited, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5674/15/11)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Finance and Policy, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Public Finance and Policy, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 5675/15/11)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Life Insurance Corporation of India, Mumbai, for the year 2010-2011, under section 29 of the Life Insurance Corporation Act, 1956.
- (ii) A copy of the Valuation Report (Hindi and English versions) of the Life Insurance Corporation of India, Mumbai, for the year 2010-2011, alongwith Audited Accounts

(Placed in Library, See No. LT 5676/15/11)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Small Industries Development Bank of India, Mumbai, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Small Industries Development Bank of India, Mumbai, for the year 2010-2011.

(Placed in Library, See No. LT 5677/15/11)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Insurance Regulatory and Development Authority, Hyderabad, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Insurance Regulatory and Development Authority, Hyderabad, for the year 2010-2011.

(Placed in Library, See No. LT 5678/15/11)

(6) A copy each of the following Annual Reports and Accounts (Hindi and English versions) of the Regional Rural Banks for the year ended the 31st March, 2011 together with Auditor's Report thereon:-

- (i) Uttaranchal Gramin Bank, Dehradun

(Placed in Library, See No. LT 5679/15/11)

- (ii) Andhra Pradesh Grameena Vikas Bank, Warangal

(Placed in Library, See No. LT 5680/15/11)

- (iii) Saurashtra Gramin Bank, Rajkot

(Placed in Library, See No. LT 5681/15/11)

- (iv) Jharkhand Gramin Bank, Ranchi

(Placed in Library, See No. LT 5682/15/11)

- (v) Paschim Banga Gramin Bank, Howrah

- (vi) J & K Grameen Bank, Jammu
(Placed in Library, See No. LT 5683/15/11)
- (vii) Ellaquai Dehati Bank, Srinagar
(Placed in Library, See No. LT 5684/15/11)
- (viii) Samastipur Kshetriya Gramin Bank, Samastipur
(Placed in Library, See No. LT 5685/15/11)
- (ix) Krishna Grameena Bank , Gulbarga
(Placed in Library, See No. LT 5686/15/11)
- (x) Visveshvaraya Grameena Bank, Mandya
(Placed in Library, See No. LT 5687/15/11)
- (xi) Utkal Gramya Bank, Balangir
(Placed in Library, See No. LT 5688/15/11)
- (xii) Manipur Rural Bank, Imphal
(Placed in Library, See No. LT 5689/15/11)
- (xiii) Sarva U.P. Gramin Bank, Meerut
(Placed in Library, See No. LT 5690/15/11)
- (xiv) Vidisha Bhopal Kshetriya Gramin Bank, Vidisha
(Placed in Library, See No. LT 5691/15/11)
- (xv) Madhya Bharat Gramin Bank, Sagar
(Placed in Library, See No. LT 5692/15/11)
- (xvi) Langpi Dehangi Rural Bank, Diphu
(Placed in Library, See No. LT 5693/15/11)
- (xvii) Maharashtra Gramin Bank, Nanded
(Placed in Library, See No. LT 5694/15/11)
- (xviii) Ballia-Etawah Gramin Bank, Ballia
(Placed in Library, See No. LT 5695/15/11)
- (xix) Sutlej Gramin Bank, Bathinda
(Placed in Library, See No. LT 5696/15/11)
- (xx) Meghalaya Rural Bank, Shillong
(Placed in Library, See No. LT 5697/15/11)
- (xxi) Vananchal Gramin Bank, Dumka
(Placed in Library, See No. LT 5698/15/11)
- (xxii) Parvatiya Gramin Bank, Chamba
(Placed in Library, See No. LT 5699/15/11)

(Placed in Library, See No. LT 5700/15/11)

(xxiii) Malwa Gramin Bank, Sangrur

(Placed in Library, See No. LT 5701/15/11)

(xxiv) Uttarbanga Kshetriya Gramin Bank, Cooch Behar

(Placed in Library, See No. LT 5702/15/11)

(xxv) Mizoram Rural Bank, Aizawl

(Placed in Library, See No. LT 5703/15/11)

(xxvi) MGB Gramin Bank, Marwar

(Placed in Library, See No. LT 5704/15/11)

(xxvii) Tripura Gramin Bank, Agartala

(Placed in Library, See No. LT 5705/15/11)

(xxviii) Mahakaushal Kshetriya Gramin Bank, Jabalpur

(Placed in Library, See No. LT 5706/15/11)

(xxix) Sharda Gramin Bank, Satna

(Placed in Library, See No. LT 5707/15/11)

(xxx) Chhattishgarh Gramin Bank, Raipur

(Placed in Library, See No. LT 5708/15/11)

(xxxi) Madhya Bihar Gramin Bank, Patna.

(Placed in Library, See No. LT 5709/15/11)

- (7) A copy of the Annual Reports (Hindi and English versions) on the working and activities of the State Bank of India, Mumbai, and State Bank of Hyderabad, Hyderabad, for the year 2010-2011, alongwith Audited Accounts under sub-section (4) of section 40 of the State Bank of India Act, 1955 and sub-section (3) of section 43 of the State Bank of India (Subsidiary Banks) Act, 1959.

(Placed in Library, See No. LT 5710/15/11)

(8) A copy each of the following Annual Reports (Hindi and English versions) under sub-section (8) of Section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 and 1980:-

- (i) Report on the working and activities of the Allahabad Bank for the year 2010-2011, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 5711/15/11)

- (ii) Report on the working and activities of the Andhra Bank for the year 2010-2011, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 5712/15/11)

- (iii) Report on the working and activities of the Bank of Baroda for the year 2010-2011, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 5713/15/11)

- (iv) Report on the working and activities of the Bank of India for the year 2010-2011, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 5714/15/11)

- (v) Report on the working and activities of the Canara Bank for the year 2010-2011, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 5715/15/11)

- (vi) Report on the working and activities of the IDBI Bank for the year 2010-2011, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 5716/15/11)

- (vii) Report on the working and activities of the Indian Overseas Bank for the year 2010-2011, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 5717/15/11)

- (viii) Report on the working and activities of the Indian Bank for the year 2010-2011, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 5718/15/11)

- (ix) Report on the working and activities of the Oriental Bank of Commerce for the year 2010-2011, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 5719/15/11)

- (x) Report on the working and activities of the United Bank of India for the year 2010-2011, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 5720/15/11)

- (xi) Report on the working and activities of the Bank of Maharashtra of India for the year 2010-2011, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 5721/15/11)

- (xii) Report on the working and activities of the UCO Bank of India for the year 2010-2011, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 5722/15/11)

(9) A copy each of the following papers (Hindi and English versions) under Article 151(1) of the Constitution:-

- (i) Report of the Comptroller and Auditor General of India-Union Government (Direct Taxes) (No. 23 of 2011-12)- Recovery of Arrears of Tax Demand for the year ended March, 2011.

(Placed in Library, See No. LT 5723/15/11)

- (ii) Report of the Comptroller and Auditor General of India-Union Government (No. 21 of 2011-12) Scientific Departments, -Performance Audit of Water Pollution in India for the year ended March, 2011.

(Placed in Library, See No. LT 5724/15/11)

(10) (i) A copy of the Annual Report (Hindi and English versions) of the Pratiche (India) Trust, Delhi, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pratiche (India) Trust, Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 5725/15/11)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Empowered Committee of State Finance Ministers, New Delhi, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Empowered Committee of State Finance Ministers, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 5726/15/11)

(12) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :-

(i) The 'On-site Post Clearance Audit at the Premises of Importers and Exporters Regulations, 2011 published in Notification No. G.S.R.745(E) in Gazette of India dated 4th October, 2011, together with an explanatory memorandum.

(Placed in Library, See No. LT 5727/15/11)

(iii) G.S.R.801(E) published in Gazette of India dated 9th November, 2011 together with an explanatory memorandum seeking to supersede two notifications mentioned therein.

(Placed in Library, See No. LT 5728/15/11)

(iv) G.S.R.819(E) published in Gazette of India dated 17th November, 2011 together with an explanatory memorandum seeking to remove the Actual User condition in respect of LCD panels required for the manufacture of televisions and to modify the description of the entry to LCD TV panels of 20 inches and above.

(Placed in Library, See No. LT 5729/15/11)

(v) The Baggage (Amendment) Rules, 2011 published in Notification No. G.S.R.809(E) in Gazette of India dated 14th November, 2011 together with an explanatory memorandum.

(Placed in Library, See No. LT 5730/15/11)

(13) A copy of the Notification No. G.S.R.810 (E) (Hindi and English versions) published in Gazette of India dated 14th November, 2011, together with an explanatory memorandum seeking to extend the levy of anti-dumping duty imposed on imports of Compact Discs-Recordable, originating in or exported from China PR, Hong Kong, Singapore and Chinese Taipei for a further period of one year from the date of initiation of the current sunset review, i.e. upto and inclusive of the 3rd October, 2012 under sub-section (7) of section 9A of the Customs Tariff Act, 1975.

(Placed in Library, See No. LT 5731/15/11)

(14) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 38 of the Central Excise Act, 1944:-

(i) G.S.R.813(E) published in Gazette of India dated 16th November, 2011, together with an explanatory memorandum seeking to rescind the Notification No.14/2007-CE dated 1st March, 2007.

(Placed in Library, See No. LT 5732/15/11)

- (ii) G.S.R.851(E) published in Gazette of India dated 1st December, 2011, together with an explanatory memorandum granting exemption from payment of Central Excise duty on pile liners fabricated at the site of construction for use at the marine site during the period commencing on 1st day of April, 2005 and ending with 17th day of November, 2011 in view of the general practice of non-levy of duty on the said item during the said period.

(Placed in Library, See No. LT 5733/15/11)

(15) A copy each of the following Notifications (Hindi and English versions) under section 31 of the Securities and Exchange Board of India Act, 1992:-

- (i) The Securities and Exchange Board of India (Issue of Capital and Disclosure Requirements) (Second Amendment) Regulations, 2011 published in Notification No. F.No. LAD-NRO/GN/2011-12/25/30309 in Gazette of India dated 23rd September, 2011.
- (ii) The Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 published in Notification No. F.No. LAD-NRO/GN/2011-12/24/30181 in Gazette of India dated 23rd September, 2011.
- (iii) The Securities and Exchange Board of India (Employees' Service) (Amendment) Regulations, 2011 published in Notification No. F.No. LAD-NRO/GN/2011-12/26/31671 in Gazette of India dated 10th October, 2011.

(Placed in Library, See No. LT 5734/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Pondicherry Ashok Hotel Corporation Limited, Puducherry, for the year 2010-2011.
- (ii) Annual Report of the Pondicherry Ashok Hotel Corporation Limited, Puducherry, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5735/15/11)

- (b) (i) Review by the Government of the working of the Donyi Polo Ashok Hotel Corporation Limited, Itanagar, for the year 2010-2011.
- (ii) Annual Report of the Donyi Polo Ashok Hotel Corporation Limited, Itanagar, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5736/15/11)

- (c) (i) Review by the Government of the working of the Assam Ashok Hotel Corporation Limited, Guwahati, for the year 2010-2011.
- (ii) Annual Report of the Assam Ashok Hotel Corporation Limited, Guwahati, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5737/15/11)

- (d) (i) Review by the Government of the working of the Punjab Ashok Hotel Corporation Limited, Chandigarh, for the year 2010-2011.
- (ii) Annual Report of the Punjab Ashok Hotel Corporation Limited, Chandigarh, for the year 2010-2011, alongwith Audited Accounts and

comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5738/15/11)

- (e) (i) Review by the Government of the working of the Ranchi Ashok Bihar Hotel Corporation Limited, Ranchi, for the year 2010-2011.
- (ii) Annual Report of the Ranchi Ashok Bihar Hotel Corporation Limited, Ranchi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5739/15/11)

- (f) (i) Review by the Government of the working of the Madhya Pradesh Ashok Hotel Corporation Limited, Bhopal, for the year 2010-2011.
- (ii) Annual Report of the Madhya Pradesh Ashok Hotel Corporation Limited, Bhopal, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5740/15/11)

- (g) (i) Review by the Government of the working of the Kumarakruppa Frontier Hotels Private Limited, New Delhi, for the year 2010-2011.
- (ii) Annual Report of the Kumarakruppa Frontier Hotels Private Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5741/15/11)

- (h) (i) Review by the Government of the working of the India Tourism Development Corporation Limited, for the year 2010-2011.
- (ii) Annual Report of the India Tourism Development Corporation Limited, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5742/15/11)

- (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Tourism and Travel Management, Gwalior, for the year 2009-2010, alongwith Audited Accounts.
- (2) (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Tourism and Travel Management, Gwalior, for the year 2009-2010.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 5743/15/11)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering & Nutrition Pusa, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Hotel Management, Catering & Nutrition Pusa, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 5744/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Power Finance Corporation Limited, New Delhi, for the year 2010-2011.

- (ii) Annual Report of the Power Finance Corporation Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5745/15/11)

- (b) (i) Review by the Government of the working of the NTPC Limited, New Delhi, for the year 2010-2011.
(ii) Annual Report of the NTPC Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5746/15/11)

- (c) (i) Review by the Government of the working of the North Eastern Electric Power Corporation Limited, Shillong, for the year 2010-2011.
(ii) Annual Report of the North Eastern Electric Power Corporation Limited, Shillong, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5747/15/11)

- (d) (i) Review by the Government of the working of the Rural Electrification Corporation Limited, New Delhi, for the year 2010-2011.
(ii) Annual Report of the Rural Electrification Corporation Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5748/15/11)

- (2) A copy of the Annual Report (Hindi and English versions) of the Central Electricity Regulatory Commission, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(Placed in Library, See No. LT 5749/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): I beg to lay on the Table:-

(1) A copy each of the following Annual Reports, Review (Hindi and English versions) for the year 2010-2011 alongwith Audited Accounts in respect of the following centres:-

- (i) Population Research Centre (Institute for Social and Economic Change), Bangalore.

(Placed in Library, See No. LT 5750/15/11)

- (ii) Population Research Centre (Maharaja Sayajirao University of Baroda), Vadodara.

(Placed in Library, See No. LT 5751/15/11)

- (iii) Population Research Centre (Utkal University), Bhubaneswar.

(Placed in Library, See No. LT 5752/15/11)

- (iv) Population Research Centre (Centre for Research in Rural and Industrial Development), Chandigarh.

(Placed in Library, See No. LT 5753/15/11)

- (v) Population Research Centre (Punjab University), Chandigarh.
(Placed in Library, See No. LT 5754/15/11)
- (vi) Population Research Centre (Institute of Economic Growth,
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...(Interruptions)